

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1337

ANSWERED ON:03.03.2016

Grid Connected Rooftop Solar Panels

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether out of total installed solar capacity at 4684 MW, only 525 MW comes from installed rooftop capacity, if so, the details thereof;
- (b) whether the Government proposes to increase its financial assistance to set up grid connected rooftop solar panels, if so, the details thereof;
- (c) whether the subsidy will only be available for home owners, Government and private schools and hospitals, if so, the details thereof;
- (d) the estimated power to be generated after increase in subsidy; and
- (e) the other steps taken/being taken by the government including involvement of private sector to achieve the target of generating 100000 MW of electricity from solar panels by 2022?

Answer

a): No, Madam. So far about 166 MWp grid connected solar rooftop projects have been installed in the country. The State-wise details are given in Annexure.

(b): The Government has approved subsidy upto 30% of benchmark cost for the general category States and upto 70% of benchmark cost for special category States i.e., North Eastern States including Sikkim, Uttarakhand, Himachal Pradesh, Jammu & Kashmir and Lakshadweep, Andaman & Nicobar Islands.

(c): The subsidy is available for home owners, private schools and hospitals. There is no subsidy for Government sector, commercial and industrial establishments in the private sector.

(d): About 4200 MWp is expected to be generated with the Government subsidy.

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(e):

The steps taken by the Government to promote the power from the solar energy are:

- i. Subsidy for grid connected rooftop solar systems, solar pumping systems and other off-grid solar applications.
- ii. Provision of Concessional Import duty/Excise duty exemption for setting up of solar power plants, accelerated depreciation and tax holiday.
- iii. Generation based incentive, viability gap funding and facility for bundled power for Grid Connected Solar Power Projects through various interventions announced from time to time.
- iv. Provision for 8% Renewable Purchase Obligation (RPO) for solar power in the amended Tariff Policy.
- v. Financial support in the form of generation based incentives and viability gap funding for renewable power projects.
- vi. Concessional loans from Indian Renewable Energy Development Agency.
- vii. Loans under Priority Sector Lending upto Rs. 15 crore for renewable energy projects.
- viii. Bank loans as a part of home loan/ home improvement loan for rooftop solar systems.
